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കേരള സർക്കാർ
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2017



Regn. No. KERBIL/2012/45073
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Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART IV

Private Advertisements and Miscellaneous Notifications

COCHIN UNIVERSITY OF SCIENCE AND TECHNOLOGY

NOTIFICATION

No. Rect./201639/Faculty-Statistics/2016 (Sl. No. 33/2015).

26th August 2017.

Ref.—Notification No. Ad.D3/136/Notif./2008(1) dated 17-8-2015.

The following ranked list of candidates selected for appointment to the post—SL.No. 33—Assistant Professor—Statistics (Muslim)—1 Vacancy, in the Department of Statistics, CUSAT, on the scale of pay of ₹ 15600-39100 + Academic Grade Pay (AGP) ₹ 6000 on the basis of the interview held on 9th August 2017, arranged in the order of merit, is published for information. This ranked list will be valid for a period of two years from the date of notification of rank list.

<i>Sl. No.</i>	<i>Reg. No.</i>	<i>Name</i>	<i>DOB</i>	<i>Community Caste Category</i>	<i>Marks</i>	<i>Rank No.</i>
1	4253	IRSHAD, M. R.	2-5-1986	Muslim : Islam : OBC	60	1

University Buildings,
Kochi-22. (Sd.)

Registrar.

COCHIN UNIVERSITY OF SCIENCE AND TECHNOLOGY**Abstract**

ESTABLISHMENT—APPOINTMENT OF DR. P. G. SANKARAN, PROFESSOR AND HEAD, DEPARTMENT OF STATISTICS AS THE PRO-VICE-CHANCELLOR OF COCHIN UNIVERSITY OF SCIENCE AND TECHNOLOGY—RECOMMENDATION OF VICE CHANCELLOR—RESOLUTION OF SAYNDICATE—COMMUNICATED—ORDERS ISSUED.

ADMINISTRATION 'D' SECTION

No. Ad.D1/1017/PVC/2017.

Dated, Kochi-22, 29th August 2017.

Read:—1. Letter No. VC/G/2017-18 dated 7-4-2017.

2. Letter No. GS5 1379/2017 dated 15-7-2017 from the Secretary to Governor, Thiruvananthapuram.

3. Letter No. B2/90/2017/H.Edn. dated 10-7-2017 from the Secretary to Government, Higher Education (B) Department.

4. Letter No. B2/130/17/എ.എ.എ. dated 9-8-2017 from the Secretary to Government, Higher Education (B) Department.

5. Short Minutes on Item No. 646.23 of the meeting of the Syndicate held on 26-8-2017.

ORDER

The Vice-Chancellor, vide paper read as (1) above had requested the Hon'ble Chancellor to appoint the new Pro-Vice-Chancellor of Cochin University of Science and Technology, in accordance with Sub-Section (1) of Section 12 of the Cochin University of Science and Technology Act, 1986, on expiry of the term of appointment of Dr. K. Poullose Jacob as Pro-Vice-Chancellor on 25-6-2017.

The Secretary to Governor, vide paper read as (2) above, inviting attention to the paper read as (3) above, wherein the State Government have conveyed its intention to strictly adhere to the UGC Regulations, 2010 in the matter of appointment of Vice-Chancellors and Pro-Vice-Chancellors in the Universities, has directed the University to take appropriate decision on the matter of appointment of new Pro-Vice-Chancellor in the Cochin University of Science and Technology, in accordance with the UGC Regulations, 2010.

The Higher Education (B) Department, vide paper read as (4) above has directed that the appointment to the post of Pro-Vice-Chancellor in CUSAT is to be done in accordance with the UGC Regulations 2010 and has further directed to bring the matter to the notice of the Vice-Chancellor for further necessary action in this regard.

As per Clause 7.1.0 of the UGC Regulations 2010, the Pro-Vice-Chancellor may be a whole time Professor of the University and shall be appointed by the Executive Council on the recommendation of the Vice-Chancellor.

Accordingly, the recommendation of the Vice-Chancellor to appoint one of the Professors in the following panel as the Pro-Vice-Chancellor of the University was placed before the Syndicate for consideration:—

1. Dr. A.Vijayakumar
Professor & Head
Department of Mathematics
2. Dr. P. G. Sankaran
Professor & Head
Department of Statistics
3. Dr. K. Girish Kumar
Professor & Head
Department of Applied Chemistry

The Syndicate at its meeting held on 26-8-2017, considered the directions from the Honourable Chancellor to adhere to the UGC Regulations 2010 in the matter of appointment of Vice-Chancellors and Pro-Vice-Chancellors and to take appropriate decision on the issue of appointment of Pro-Vice-Chancellor in the University, along with the recommendations of the Vice-Chancellor and resolved vide paper read as (5) above to appoint Dr. P. G. Sankaran, Professor and Head, Department of Statistics as the next Pro-Vice Chancellor of Cochin University of Science and Technology with immediate effect, as per Clause 7.1.0 and 7.2.0 of the UGC Regulations 2010.

Considering the above, sanction is also accorded by the Vice-Chancellor relieving Dr. P.G. Sankaran from his duties as Professor in the Department of Statistics with immediate effect, so as to assume the charge of Pro-Vice-Chancellor of Cochin University of Science and Technology, on deputation basis.

Orders are issued accordingly.

PROF. (DR.) DAVID PETER, S.,
Registrar.

To

Dr. P. G. Sankaran, Professor & Head, Department of Statistics.
The Secretary to Governor, Kerala Raj Bhavan, Thiruvananthapuram-695 099.
The Private Secretary to the Chief Minister, Government Secretariat,
Thiruvananthapuram-695 001.
The Private Secretary to the Minister of Education Government Secretariate,
Thiruvananthapuram-695 001.
The Secretary to Government, Higher Education (B) Department,
Govt. Secretariat, Thiruvananthapuram-01.
The Secretary, University Grants Commission, Bahadur Shah Zafar Narg,
New Delhi-110 002.
The Director of Public Relations, Government of Kerala, Govt. Secretariat,
Thiruvananthapuram-695 001.
The District Information Officer, Old Collectorate, Park Avenue, Ernakulam-682 011.

All Members of the Syndicate/Academic Council/Senate
The Heads/Directors of all Departments/Schools/Centres/Divisions/Sections
The Principal, SOE/CUCEK/The Director, KMSME
The Joint Director of Local Fund Audit/Finance Officer
The Director, CIRM/Planning and Development Officer
All Joint Registrars/Deputy Registrars/Assistant Registrars
The Manager, State Bank of India, CUSAT Campus Branch
The Post Master, Cochin University Post Office
PS to VC/PS to PVC/PA to Registrar/PA to Controller Examinations
The Director, Public Relations and Publications
Statistical Officer/Security Officer
Conference Section - to note the follow up action
DF/SF/FC

NOTIFICATION

No. AD. D1/1017/PVC/2017.

30th August 2017.

Ref:- U.O. of even number dated 29-8-2017.

The Syndicate of Cochin University of Science and Technology has appointed Dr. P. G. Sankaran, Professor & Head, Department of Statistics, Cochin University of Science and Technology as the Pro-Vice-Chancellor of the Cochin University of Science and Technology, in accordance with the provisions contained in the UGC Regulations 2010.

Dr. P. G. Sankaran assumed the charge of the Pro-Vice-Chancellor of Cochin University of Science and Technology in the AN of 29-8-2017.

(Sd.)
Registrar.

MAHATMA GANDHI UNIVERSITY

NOTIFICATION

No. Ac.L/8/RV/2016.

25th January 2017.

Sub :—Amendment to Revaluation Regulation—Reg.*Ref* :—1. Notification No. Ac.L/1/R/RV/2012/105 dated 7-7-2012

2. Notification No. Ac.L/1/R/RV/2012/Amendment/129 dated 11-12-2012

3. Notification No. Ac.L/1/RV.R/2014/Amendment dated 24th March, 2012

4. Minutes Item No. O.A. 2/Ac.15 of Academic Council held on 24-11-2016 and Syndicate held on 31-12-2016.

It is hereby notified that the following amendment to the clauses 13.2, 14.1, 14.2, 14.3, 14.4 & 14.5 of Mahatma Gandhi University Regulations for Revaluation and Scrutiny of answer scripts, read (1) above has been approved by the Academic Council, held on 24-11-2016, as per Statute 1 of Chapter 39 of M. G. University Statutes 1997, which has been laid before the Syndicate, held on 31-12-2016, as per Statute 3 of Chapter 39 of the Statutes 1997. The amendment shall come into force with immediate effect.

<i>Sl. No. of Clause</i>	<i>Sl. No.</i>	<i>Existing Regulation</i>	<i>Amendment to Regulation</i>
(1)	(2)	(3)	(4)
1	13.2	The original marks/grade points awarded to a candidate will stand as such in cases where the marks/grade points awarded after revaluation is less than the original marks or higher up to 4.99% of the maximum marks/grade point. <i>However, for candidates who have already scored 95.1% or more marks in original valuation, a change in marks which is even less than 5% of the maximum marks shall also be awarded to secure maximum (ie. 100%) marks.</i>	13.2 Deleted
2	14.1	If the change in marks/grade points awarded on revaluation is between 5% and 9.99% of the maximum marks/grade points, the marks/grade points awarded on evaluation shall be taken as final	14.1 The original marks/grade points awarded to a candidate will be modified to that extent, in cases where the Marks/WGP awarded after first revaluation is below 15% of the maximum Marks/WGP